

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.2674/SO/2017**Dated:05.11.2021****NOTIFICATION NO.21/SO/2021**

In exercise of the powers conferred by Section 16 (2) of Advocates Act, 1961 read with Guideline Nos.5 (viii) and 8 – Guidelines for Designation of Advocates as Senior Advocates, High Court for the State of Telangana, the Hon'ble the Chief Justice and Hon'ble Judges of the High Court in the Full Court meeting held on 02.11.2021, have designated Nine (9) Advocates, whose relevant particulars are given hereunder, as Senior Advocates, with effect from **02.11.2021.**

Sl. No.	Name	Enrollment No. & Date of enrollment	Address
1.	Sri Abdul Muqeeth Qureshi	TS/982/1986, Dt.06.9.1986	H.No.9-4-62/66, Nizam Colony, Toli Chowki, Hyderabad, Telangana State. 98448335827
2.	Sri Nageswara Rao P	TS/263/1998, Dt.05.03.1998	H.No.6-3-856/A, Lane Opp. Hotel Green Park, Ameerpet, Hyderabad -16. 9951747928
3.	Sri Narayana Reddy B	TS/506/1981, Dt.17.12.1981	H.No.2-2-25/P/4/A, Durga bai Deshmukh Colony, Bagh Amberpet, Hyderabad – 13 9848039951
4.	Sri Prabhakar J	TS/742/1985, Dt.02.8.1985	A-28, H.No.2-2-18/32/D, A-Lane, D.D.Colony, Hyderabad – 13 9030111266; 9866599012
5.	Sri Prabhakara Chandra Mouli M	TS/429/1978, Dt.09.11.1978	H.NO.3-563/26,A, Hill Top colony, Erramanzil, Hyderabad – 82 9885462967
6.	Sri Pratap Narayan Sanghi	TS/1557/1987, Dt.18.12.1987	Flat No.203, Pratima Residency Complex, Opp: Bharatiya Vidya Bhawan, King Koti Road, Basheerbagh, Hyderabad-500029 (TS). 9849023164
7.	Sri Ramachandra Rao J	TS/1547/1991, Dt.19.09.1991	H.No.3-5-798, Flat No. 401& 402, Prathima Residency, King Koti Lane, Hyderabad. 9985262063
8.	Sri Ravinder Reddy Ayyadapu	TS/463/1987, Dt.05.6.1987	Flat No. 103, Kubera Towers, DD colony, Hyderabad-500007 9849003501

9.	Sri Venu Gopal E.V	TS/1809/1992, Dt.24.12.1992	Flat No. 502, Maa Gayatri Avenue, 6-3-6029, Hill top Colony Erramanzil, Hyderabad -500 004. TS. 9392344499
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24/12/21
REGISTRAR GENERAL

To

- 1) Sri Abdul Muqeeth Qureshi, H.No.9-4-62/66, Nizam Colony, Toli Chowki, Hyderabad, Telangana State. 98448335827
- 2) Sri Nageswara Rao P, H.No.6-3-856/A, Lane Opp. Hotel Green Park, Ameerpet, Hyderabad -16. 9951747928
- 3) Sri Narayana Reddy B, H.No.2-2-25/P/4/A, Durga Bai Deshmukh Colony, Bagh Amberpet, Hyderabad – 13. 9848039951
- 4) Sri Prabhakar J, A-28, H.No.2-2-18/32/D, A-Lane, D.D.Colony, Hyderabad – 13. 9030111266; 9866599012
- 5) Sri Prabhakara Chandra Mouli M, H.NO.3-563/26,A, Hill Top colony, Erramanzil, Hyderabad – 82. 9885462967
- 6) Sri Pratap Narayan Sanghi, Flat No.203, Pratima Residency Complex, Opp: Bharatiya Vidya Bhawan, King Koti Road, Basheerbagh, Hyderabad-500029 (TS). 9849023164.
- 7) Sri Ramachandra Rao J, H.No.3-5-798, Flat No. 401& 402, Prathima Residency, King Koti Lane, Hyderabad. 9985262063
- 8) Sri Ravinder Reddy Ayyadapu, Flat No. 103, Kubera Towers, DD colony, Hyderabad-500007; 9849003501.
- 9) Sri Venu Gopal E.V, Flat No. 502, Maa Gayatri Avenue, 6-3-6029, Hill top Colony Erramanzil, Hyderabad -500 004. TS. 9392344499
- 10) The Prl. Secretary to the Hon'ble the Chief Justice. {With a request to place the notification before the Hon'ble the Chief Justice, for kind perusal}
- 11) All the P.Ss to the Hon'ble Judges. {With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal}
- 12) All the Registrars, High Court for the State of Telangana.
- 13) The Secretary to Governor of Telangana, Raj Bhavan, Hyderabad.
- 14) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 15) The Secretary, Bar Council of State of Telangana, Hyderabad.
- 16) The Advocate General for the State of Telangana, Hyderabad.
- 17) Sri V.Ravinder Rao, Senior Advocate, H.NO.8-2-317/AA, Beside Amrutha Enclave Apts., Road No.14, Banjara Hills, Hyderabad – 34.
- 18) The Public Prosecutor, High Court for the State of Telangana.
- 19) The President, Telangana High Court Advocates' Association, High Court Buildings, Hyderabad.
- 20) The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 21) The Secretary General, Supreme Court of India, New Delhi.
- 22) The Secretary, Bar Council of India, New Delhi.
- 23) The Registrar Generals of all High Courts in India.
- 24) All the Unit Heads in the State of Telangana.
- 25) All the Officers of the High Court for the State of Telangana.
- 26) All the Section Heads, High Court for the State of Telangana.
- 27) The Government Pleaders' Office, High Court for the State of Telangana.
- 28) The Prl. Secretary to Government, Home (Courts.C) Department, Government of Telangana, Hyderabad.
- 29) The Registrar, Income Tax Appellate Tribunal, Hyderabad.
- 30) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently).